GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1603 ANSWERED ON 29/07/2025

HOMELESS FAMILIES UNDER PMAY-G

1603. Dr. Faggan Singh Kulaste:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the time until when the Pradhan MantriAwasYojana implemented by the Government is likely to be continued particularly for the landless beneficiaries;
- (b) whether the Government proposes to make any special provision for the said landless families; and
- (c) if so, the details of the number of landless and homeless families in the country, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): The implementation of the Pradhan MantriAwaasYojana -Gramin (PMAY-G) for 5 more years beyond March, 2024 till March, 2029 for completion of 2 crore more houses to meet the requirement arising from increase in the number of families in rural areas. The landless beneficiaries are accorded top priority under the Pradhan MantriAwaasYojana - Gramin (PMAY-G). Providing land to the landless PMAYG beneficiaries is of utmost importance since they are among the most deserving beneficiaries in the Permanent Wait List of the PMAYG. Under the PMAY-G, as per the provisions of the scheme, the State/ Union Territory (UT) shall ensure that the landless beneficiary is provided land from the government land or any other land including public land (Panchayat common land, community land or land belonging to other local authorities). For the selected land, adequate infrastructure, viz., electricity, road connectivity and availability of drinking water, solid & liquid waste management facilities. may be ensured by the Government.

(b): Since the land is a State subject, the Ministry is not in a position to frame a policy on the matter. However, the Ministry during FY 2021-22 has already requested the States/UTs for constituting a Task force under the chairperson-ship of the Chief Secretary concerned with the Secretary (Revenue) and the Secretary, in- charge of Department dealing with the PMAY-G.

The State Governments of Bihar, Odisha, Maharashtra and Tamil Nadu have been implementing schemes for the landless beneficiaries under PMAY-G, which are as under:-

- i. The "MukhymantriAwaasSthalKraySahayataYojana" is implemented in the state of Bihar. This scheme provides financial assistance of Rs. 60,000 to eligible beneficiaries for purchasing land to construct their own homes.
- ii. "Vasundhara scheme" launched by the State Govt. of Odisha aims to provide land rights and housing benefits to the landless poor, slum dwellers, and vulnerable groups in Odisha.
- iii. The "PanditDeenDayalUpadhyayGharkoolJagaKharediArthsahayYoj ana" of the State Govt. of Maharashtra is providing financial assistance of Rs. 1,00,000 to landless beneficiaries for the procurement of 500 sq feet land for construction of house under PMAY-G.
- iv. The State Govt of Tamil Nadu is providing land to landless beneficiaries free of cost for construction of house under PMAY-G.

The Ministry in the current phase of PMAY-G (2024-29) is monitoring the provision of land to all landless beneficiaries with the states/UTs to ensure allotment of land to landless beneficiaries.

(c): The state-wise details of landless beneficiaries and the number of those allotted land is given at Annexure.

Annexurereferred to in reply to part (c) of LokSabhaUnstarred Question No. 1603 to be answered on 29.7.2025 regarding HOMELESS FAMILIES UNDER PMAY-G.

Status of landless beneficiaries under the PMAY-G.

Sr. No.	State/UT	Landless	Provided land/
		beneficiaries	assistance
	Andaman & Nicobar	1192	652
1	Islands		
2	Andhra Pradesh	1908	1900
3	Arunachal Pradesh	0	0
4	Assam	72781	40982
5	Bihar	22977	11884
6	Chhattisgarh	6848	6205
7	DD & D N H	0	0
8	Goa	0	0
9	Gujarat	14055	13524
10	Haryana	0	0
11	Himachal Pradesh	32	24
12	J and K	3621	477
13	Jharkhand	0	0
14	Karnataka	55436	15436
15	Kerala	825	503
16	Ladakh	0	0
17	Lakshadweep	0	0
18	Madhya Pradesh	38490	36890
19	Maharashtra	109832	91169
20	Manipur	0	0
21	Meghalaya	1492	639
22	Mizoram	0	0
23	Nagaland	0	0
24	Odisha	79326	56899
25	Punjab	204	195
26	Rajasthan	55722	54641
27	Sikkim	0	0
28	Tamil Nadu	98904	21406
29	Tripura	126	126
30	Uttar Pradesh	2224	2224
31	Uttarakhand	2001	1321
32	West Bengal	5315	3740
1	Total	5,73,311	3,60,837
